

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CAA-19(PB)/2018

IN THE MATTER OF:

Sabre Technet Pvt. Ltd. & Adcom Services Pvt. Ltd. APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 19.02.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-


**Mr. Sougat Sinha, Advocate
Mr. Manoj Kumar, Advocate**

For the Respondent(s):-

ORDER

Order is Reserved


**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**


**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**